

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL  
DEVELOPMENT/

औद्योगिक विकास मंत्रालय में उपमंत्री  
(PROF. SIDDHESHWAR PRASAD): (a)  
In the month of April, 1971 the selling  
agents of M/s. Premier Automobiles Ltd.,  
sold Fiat Cars at prices indicated below:

Ex-factory Retail  
selling price

- (i) In respect of cars supplied by M/s. Premier Automobiles upto 16th April, 1971. Rs. 14,325
- (ii) In respect of cars supplied by M/s. Premier Automobiles after 16th April, 1971. Rs. 15,687

These prices are exclusive of excise duty, sales tax, insurance and other charges.

(b) Rs. 1,362 inclusive of an increase of Rs. 9 in the Dealer's Commission.

(c) Complaints are received from time to time about the defects in and the poor quality of Fiat Car manufactured in the country.

(id) No separate enquiry has been held in regard to the inferior type of silencers fitted to Fiat Cars. However, the general question of deterioration in the quality of passenger cars manufactured in the country was enquired into by the Motor Car Quality Enquiry Committee set up in 1967. The aspect of quality of indigenous cars was also looked into by the Car Pikes Inquiry Commission.]

#### GOLD SPOT AND LIMCA DRINKS

622. SHRI SITARAM KESRI: Will the  
Minister of INDUSTRIAL DEVELOPMENT/

औद्योगिक विकास मंत्री  
to  
state:

(a) the original Investment of the proprietors of the Gold Spot and Limca drinks as in 1962; and

(b) the assets of these Companies ;i.e. on 31st March, 1971?

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औद्योगिक विकास मंत्रालय में उपमंत्री  
(PROF. SIDDHESHWAR PRASAD):  
(a.) and (b) Information is being collected  
and will be laid on the Table of the  
House.

+ [ ] English translation.

#### THEFT OF RAILWAY EQUIPMENTS IN NORTHERN AND SOUTH EASTERN RAILWAYS

623. SHRI SITARAM KESRI: Will the  
Minister of RAILWAYS/ रेल मंत्री  
be pleased to state:

(a) whether it is a fact that the incidence of thefts of vital equipments is on the increase in the Northern and South-Eastern Railways; and

(b) if so, the steps taken to check such thefts?

THE DEPUTY MINISTER IN THE  
MINISTRY OF  
RAILWAYS/ रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI

QURESHI): (a) Yes, to some extent.

(b) The following steps are being taken to check thefts of equipments:

1. To the extent possible Railway Protection Force staff are deployed round the clock for the protection of railway property and equipments against thefts. In addition two Battalions of Armed Railway Protection Special Force have recently been deployed in West Bengal.

2. Important night trains are escorted by GRP/RPF personnel in affected sections.

3. Plain clothes staff of Railway Protection Force are utilised for collection of criminal intelligence with a view to tracking down criminals and receivers of stolen property.

4. On the request of Ministry of Railways, the Ministry of Home Affairs have drawn attention of the State Governments regarding the necessity of preventive action as also effective investigation and prosecution of cases of thefts of copper/ traction wire and signalling equipment.

#### CONTRAVENTION OF IMPORT REGULATIONS BY A TRACTOR MANUFACTURING UNIT

624. SHRI B. C. PATTANAYAK:  
Will

the Minister of INDUSTRIAL  
DEVELOPMENT/

औद्योगिक विकास मंत्री be pleased to  
state:

(a) whether it is a fact that the tractor industry was delicensed in February, 1968;

(b) if so, the number of units which started production;

(c) whether Government are aware that a unit which was given import licence under the manufacturing programme and which came into production has contravened import licence regulations; if so the name of the unit; and

(d) the action taken or proposed to be taken against this concern?

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(PROF. SIDDHESHWAR PRASAD):

(a) Yes, Sir.

(b) A large number of schemes were approved when the industry was delicensed but only one of them has started production. This is M/s. Escorts Tractors Ltd.

(c) Against a licence granted to M/s. Escorts Tractors Ltd. for the import of tractor packs in completely knocked down condition to be assembled in accordance with the approved manufacturing programme, the company imported some packs in the semi knocked down condition. This action constituted a technical contravention of the Import Control Regulations.

(d) The import of packs in semi-knocked down condition was treated in the same manner as the import of completely built up tractors through the agency of the State Trading Corporation and the company was directed to sell these tractors to the nominees of the State Agro-Industries Corporation at prices to be fixed by Government.

#### TRANSFER OF OFFICERS

625. SHRI B. C. PATTANAYAK: Will the Minister of INDUSTRIAL DEVELOP-

MENT/औद्योगिक विकास मंत्री be pleased to

state:

(a) whether it is a fact that officers of the D.G.T.D. who have been on their particular assignments for three years are being transferred to other jobs;

(b) whether other officers are also being transferred after completion of their three year term; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL  
DEVELOP-  
MENT/

औद्योगिक विकास मंत्रालय में उपमंत्री

(PROF. SIDDHESHWAR PRASAD):

(a) to (c) For reasons of administrative convenience a certain reallocation of work amongst officers is being done.

#### REPRESENTATIONS/MEMORANDA ON MALPRACTICE AND CORRUPTION IN RAILWAYS

626. SHRIMATI VIDYAWATI  
CHA-

TURVEDI:

SHRI D. THENGARI:

Will the Minister of RAILWAYS/मंत्रालय  
qgtrf  
be pleased to state:

(a) whether Government have received\* any

letters/representations/memoranda from  
Shri Ramji Lai Sharma of the  
BHRASHTA-CHAR VIRODHI and  
SANCHALAK KASHTHA NIVARAN  
SAMITI, Naini (Uttar Pradesh) during the  
last three years in connection with some  
serious allegations of misuse of powers;  
malpractice and corruption against some  
railway employees and officials;

(b) if so, the details thereof; and

(c) the action taken by  
Government  
thereon?

THE DEPUTY MINISTER IN THE  
MINISTRY OF

RAILWAYS/रेल मंत्रालय में

TJTrff (SHRI MOHD. SHAFI

QURESHI):

(a) to (c) The information is being collected and will be laid on the Table of the House.

#### SHORTAGE OF BRICKS

118. SHRI JAGDISH PRASAD MAT-  
THUR: Will the Minister of INDUS-  
TRIAL

DEVELOPMENT/औद्योगिक विकास

मंत्रालय में उपमंत्री be pleased to state:

(a) whether Government are aware of the acute shortage of bricks and its high prices in the Capital and that the brick-kilns, to circumvent the price control order, insist that the bricks would be delivered at site and the buyers would have to pay the transport charges fixed by them with the result that the construction work in Delhi has been almost paralysed; and

(b) if so, the steps taken by Government to improve the situation?

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL  
DEVELOP-  
MENT/

रेलवे ग्रैड प्ले का उत्पादन

208. श्री राम सहाय : क्या औद्योगिक  
विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे ग्रैड प्ले का उत्पादन करने के सम्बन्ध में दो योजनाएँ सरकार के विचाराधीन थीं; और

औद्योगिक विकास मंत्रालय में उपमंत्री

(PROF. SIDDHESHWAR PRASAD): (a)  
Yes, Sir. Complaints to this effect have been received by the Delhi Administration.

(b) The Delhi Administration have approached the Railway authorities for allocation of adequate number of wagons for transportation of slack coal to Delhi.

Transferred from the 21st July,  
1971. Transferred from the 22nd